

the Government of India or a laboratory owned by a public sector company or a University or an institution recognised in this behalf by the Secretary, Department of Science and Industrial Research, Government of India. This higher rate of depreciation is applicable on the fulfilment of the following further conditions :

- (i) the right to use such technology (including any process) or other know-how or to manufacture or produce such article or thing has been acquired from the owner of such laboratory or any person deriving title from such owner :
- (ii) the return furnished by the assessee for his income, or the income of any other person in respect of which he is assessable, for any previous year in which the said machinery or plant is acquired, shall be accompanied by a certificate from the Secretary, Department of Scientific and Industrial Research, Government of India, to the effect that such article or thing is manufacturer or produced by using such technology (including any process) or other know-how developed in such laboratory or is an article or thing invented in such laboratory ; and
- (iii) the machinery or plant is not used for the purpose of business of manufacture or production of any article or thing specified in the list in the Eleventh Schedule to the Act.

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 Statement Correcting Reply to USQ  
 No. 2261 dt. 20.11.87 Re : Tobacco  
 Production in Andhra Pradesh

THE MINISTER OF FINANCE AND  
 MINISTER OF COMMERCE (SHRI  
 NARAYAN DATT TIWARI) : In reply to  
 part (b) of the Question, the words 'About  
 66.8 kgs.' may be read as 'About 66.8  
 million kgs.'

— — —

(Interruptions)

12.00 hrs.

[English]

MR. SPEAKER : Papers to be laid on the Table....

PROF. K.K. TEWARY (Buxar) : Sir, permit me for a minute The Thakkar-Natarajan Commission's Report has been placed on the Table of the House....

[Translation]

MR. SPEAKER : You give it to me.

[English]

PROF. K.K. TEWARY : I have given. It is a very important issue...

[Translation]

MR. SPEAKER : I will look into it.

[English]

PROF. K.K. TEWARY : We want a full debate on this matter because this has breached the security of the country.

[Translation]

MR. SPEAKER : You give it to me. I will allow discussion on it.

[English]

PROF. K.K. TEWARY : I have given, Sir.

SHRI S. JAIPAL REDDY (Mahbubnagar) : We also agree with Prof. Tewary. Let there be a discussion on that Report.

(Interruptions)

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : Sir, there is a very alarming news about spurious fertilisers flooding the Punjab markets...

[Translation]

MR. SPEAKER : All right, you give notice.

[English]

SHRI V. SOBHANADREESWARA RAO : I have given a Calling Attention Notice.

SHRI GIRDHARI LAL VYAS (Bhilwara) : Mr. Speaker Sir, the Central Electricity Authority has cut off supply of